

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Friday 2nd day of March Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A./310/001363/2016

V. Rajendran
Senior Section Engineer,
Office of Chief Workshop Manager,
Loco Works,
Southern Railway,
Perambur,
Chennai- 600 023.Applicant

(By Advocate : Mr. Radhakrishnan)

VS.

1. Union of India Rep. by
The General Manager,
Southern Railway,
Park Town, Chennai- 3;
2. The Chief Workshop Manager,
Loco Works,
Southern Railway,
Perambur,
Chennai- 600 023.Respondents

(By Advocate: Ms. Meera Gnanasekar)

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

Ms. S. Aarthy, Junior counsel of Mr. Radhakrishnan, counsel for the applicant and Ms. Meera Gnanseakar, standing counsel for the respondents present.

2. When the matter is taken up for final disposal, Junior Counsel for the applicant submits that the applicant wished to withdraw the O.A. An endorsement to this effect had also been made by her in the O.A.
3. Learned counsel for the respondents has no objection.
4. In above of the above, the O.A. is dismissed as withdrawn. No costs.

(R. RAMANUJAM)
MEMBER(A)

2.3.2018

asvs.